

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 305
ANSWERED ON 03.02.2023

COMMERCIAL USE OF RAILWAY LAND

305. SHRI RAJEEV SHUKLA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have any plans for commercial use of its surplus land across the country;
- (b) if so, whether it has identified such land, details thereof including identification of land State-wise;
- (c) the details regarding current value of the identified land;
- (d) by when the process is likely to be completed and the amount likely to be accrued from this to the Railways?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Yes, Sir. Identification of surplus railway land for commercial use is a continuous process. A total of 1278.72 Hectare(approximately) railway land has been identified and entrusted to Rail Land Development Authority(RLDA) for commercial development. State-wise data of such identified Railway Land is not maintained. Commercial development of Railway Land is undertaken by RLDA through open competitive bidding process. Valuation of the individual sites varies and is worked out using various valuation methods applying due diligence by the consultants appointed for individual site.

The commercial development of Railway land at this scale is complex in nature and requires detailed techno-economic feasibility studies and various statutory clearances from urban-local bodies etc. which affects the valuation and completion time.
